

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6851
ANSWERED ON:11.05.2005
USE OF HELMETS
Patil Shri Shrinivas Dadasaheb

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of two wheelers in India;
- (b) whether use of helmets would be made mandatory for two wheeler riders driving on State Roads, National Highways and for test ride for obtaining driving licence; and
- (c) the steps taken by the Government to create public awareness about use of helmets?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

- (a) As per information received from States/UTs, as on 31.3.2002, there were approximately 4.15 crores two wheelers in the country.
- (b) While driving or riding a two wheeler in a public place, it is mandatory to wear a protective head gear, except by the category of persons exempted under Section 129 of Motor Vehicles Act, 1988.
- (c) Awareness campaigns on road safety launched by the Ministry in print/electronic media inter-alia include the same.